

## Declaration of Assets and Liabilities

Year 2023-24 (As on 31.03.2024)

I **Pramod Kumar**, son of late **Yogendra Prasad**, aged 59 years, resident of village- **Surajpaur**, Post-**JIVdhara**, P.S.- **PipraKothi**, Dist.-**East Champaran (Bihar)**, Member, **Legislative Assembly, Patna, Bihar**, give here in below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### **A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Sushma Devi	Dependant- 1 Name
(i)	Cash	1,32,963.00	33,970.00	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1) SBI Bapudham, Motihari C.B. Rs. 2,90,621.50 2) SBI Vidhan Mandal, Patna C.B. Rs. 4,49,537.05 3) Canara Bank Exh.Rd., Patna SB) C.B. Rs. 1,094.00 4) SBI Motihari Bazar C.B. Rs. 4,231.03 5) SBI Motihari Court C.B. Rs. 4,331.00 6) Post office, Motihari (SB) C.B. Rs. 91,360.00 7) FD WAITH Sahara E Shine Patna C.B. Rs. 64,000.00 8) FD with Vijaya bank Motahari C.B. Rs. 51,001.00 9) SBI RD Vidhan Mandal C.B. Rs. 8,00,000.00	1) SBI Bapudham, Motihari C.B. Rs. 11,60,620.60 4) SBI Motihari Bazar C.B. Rs. 1,34,218.02	
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1) LIC policies No. 08 SA. 36,40,000.00 Prem. 3,28,986.00 2) LIC Single Prem. Prem. Rs. 4,05,000.00 3) Tata Aia Life Policies No. 01 SA. 2,00,000.00 Prem. 29,924.00 4) SBI Life Policies No. 02 SA. 10,50,000.00 Prem. 1,25,000.00 5) SBI Life Policies No. 01 Prem. 5,00,000.00 6) Bajaj Allianz Policies No. 01 SA. 2,71,000.00 Prem. 19,892.00	1) KVP No. 74 Rs. 24,15,000.00 2) NSC No. 37 Rs. 3,10,000.00 3) LIC policies No. 02 SA. 15,00,000.00 Prem. 1,02,696.00 4) Bajaj Allianz Policies No. 03 SA. 8,27,000.00 Prem. 97,867.00 5) Bajaj Allianz Single Prem. SA. 31250.00 Prem. 25,000.00 6) Tata AI Life Policies No. 02 SA. 8,56,000.00 Prem. Rs. 93,247.	
(v)	Motor Vehicles (details of make, etc.)	1) Scorpio-BR055-0325 (2016) Rs. 05,24,981.00 2) Scorpio-BR05PB-5994 (2022) Rs. 14,25,239.00	NIL	

		3) Tractor- BRE 8919 (1983) Rs. 40,000.00 3) Motor Cycle- BR05E-1758 (2007) Rs. 18,000.00		
(vi)	Jewelry (give details of weight and value)	1) Gold 75Grams Value- 2,70,000.00	1) Gold- 258Grams Value- 9,25,600.00 2) Silver- 750 Grams Value -36,000.00	
(vii)	Other assets, such as values of claims / interests	1) Rifle-01 Rs.50,000.00 2) Pistol-01 Rs. 93,572.00 3) Mobile Rs.40,000.00	1) Mobile- 02 Rs. 20,000.00	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Inherited Property at Village- Surajpur, East Champaran, 1) Khata No.-67, Khesra No.- 1149 Area - 1.73 acre M.Value-Rs.12.75 Lacs 2) Khata No.-67/588 Khesra No.- 1038 Area - 2.36 acre M.Value-Rs.43.80 Lacs 3) Khata No.-67/588 Khesra No.- 1149 Area - 1.00 acre M.Value-Rs.16.50Lacs	NIL	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1.5 katha Land at Pachawati Colony, Digha Ghat, Patna Purchase value - 40,88,050.00, Pur. year 2018 Market Value. 45.00 Lacs	NIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Inherited Property at Mohalla - Miscort, Motihari, Plot No.-292 & 293 Area- 325 sq. ft. M. Value- Rs. 30.00 Lacs	NIL	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Inherited property at 1) Shri Krishna Nagar, Motihari, Khata No.-11, Plot No.-32, Area - 3800 Sq. Ft. (Built up- 1000 sq. ft.) M. Value - Rs. 25.00 lacs 2) vill- Sonar Patti, Motihari	Flat No. 302, Sona Raj Apartment, Nehru Nagar, Patna Area- 1170 Sq. ft. DOP- 03.05.2016 Pur. Value- Rs. 45.40 Lacs	

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		Plot No.- 1455, 1456, 1457, Area - 3600 Sq. Ft. (Built up- 1400 sq. ft.) M. Value - Rs. 60.00 lacs 3)VIII-Suryapur, post- Jivdhara, Piprakothi, East Champaran, Khata nO.-64, Plot No.- 1149, Area - 700 Sq. Ft. (Built up- 500 sq. ft.) M. Value - Rs. 10.00 lacs	M. Value- Rs. 55.00 Lacs (approx..)	
(v)	Others (such as interest in property)	NIL	NIL	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31 March-24
(a)	(i) Loans from Banks	1) Cenara Bank, Patna. Form OD A/C- C.B. Rs.6,672.00 2) SBI DRM office Khagaul, Patna. C.B. Rs.00.00 A/c <b>Closed</b> 3) SBI vidhan mandal, Patan. C.B. Rs.16,94,454.00	NIL
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:	NIL	NIL
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Self - PAN- CBGPK8399K 1) Tax Return filed till AY 2023-24 Tax deposited Rs. 32,200.00	Wife-PAN-BCLPD4983P 1) Tax Return filed till AY 2023-24 Tax deposited Rs. 9,330.00
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NA	

(iii) Sales Tax [Only in case of proprietary business]	NA	
(iv) Property Tax	NA	

**C. Personal Detail**

PAN :- CBGPK8399K

Gender :-  (M/F)

Date of Birth :- 

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 (DD/MM/YYYY)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature ..... 

Name : Pramod Kumar

Place: Motihari

Designation: Member of Legislative Assembly,

Patna, Bihar

19, Motihari Vidhan Sabha

Date: 25.08.24

Department:

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19-मोतिहारी

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.